

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 146/GT/2020

Subject : Petition for truing up of tariff for the period 2014-19 and determination of tariff for the period 2019-24 of Dulhasti Hydroelectric Power Station (390 MW).

Petitioner : NHPC Limited

Respondents : PSPCL & 11 others

Date of Hearing : **27.7.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri M.G. Gokhale, NHPC
Shri Piyush Kumar, NHPC
Shri Raunak Jain, Advocate, TPDDL
Shri Manish Garg, UPPCL
Shri Vikram Singh, UPPCL
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL
Shri Mohit Mudgal, Advocate, BYPL
Shri Sachin Dubey, Advocate, BYPL

Record of Proceedings

Case was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner made detailed oral submissions in the matter.
3. The representative of the Respondent, UPPCL referred to the reply and made elaborated submissions. The learned counsel for the Respondent, BRPL and the Respondent TPDDL referred to their replies and made oral submissions. The learned counsel for the Respondent, BYPL adopted the submissions made by the learned counsel for Respondent, BRPL.
4. After hearing the parties, the Commission reserved order in the petition.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

